NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

	T.P No.	Purpose	Section	Name of the Parties
CP258/	TP108/17	Hearing	433	Encarta Pharma Pvt.Ltd., Vs Vikram
16	NATIONAL CARE		(e)	Hospital Pvt.Ltd.

NAME (IN CAPITAL) SL.NO.

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM (Petitioner____ Respondent)

SIGNATURE

RAJES+1-S

A. DHARMESH

Advocate for Respondent 9845294684

Counsel for petitioner is present. Shri Dharmesh, Advocate, filed vakalat for Respondents.

For objections, if any, posted to 10.04.2017.

MEMBER (T)